

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:1337  
ANSWERED ON:30.11.2006  
INCIDENTS OF SHELLING ON BORDERS  
Pathak Shri Brajesh;Shakya Shri Raghuraj Singh

**Will the Minister of DEFENCE be pleased to state:**

- (a) The details of incidents of shelling on the Indo-Pakistan and Indo- Bangladesh borders occurred during the last six months;
- (b) The number of civilians and army personnel killed and injured in these incidents and the loss of property therein;
- (c) The quantum of compensation given to the dependents of the affected villagers; and
- (d) The action taken or proposed to be taken to protect the life and property of the people living in these border areas?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF MINISTER OF DEFENCE(SHRI A.K. ANTONY)

(a) to (d): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 1337 FOR ANSWER ON 30.11.2006

During last six months, there have been no incidents of shelling on the International Border of India with Pakistan. However, on Indo-Bangladesh border, Bangladesh Rifle (BDR) troops resorted to heavy firing and shelling on Border Security Force (BSF), Border Out Posts (BOPs)/Indian Villages on one occasion i.e. on 9th August, 2006. The BSF troops adequately responded to the firing. There was no loss or casualty of BSF personnel. However, two women were reportedly killed and a child critically injured in the incident. BSF has no provision to pay compensation in such cases. Strong protest was lodged with the Bangladesh authorities for firing on Indian civilian houses. Flag meetings were also held between BSF authorities and their counterparts to normalize the situation.